



Government of Jammu and Kashmir
General Administration Department
(Monitoring)
Civil Secretariat, Jammu.

Notification

Jammu, the 29th of November, 2018

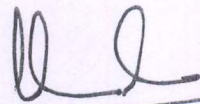
SRO 533.- In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir read with Section 15 of the Jammu & Kashmir Civil Services Decentralization and Recruitment Act, 2010, the Government hereby makes following amendments in the Jammu & Kashmir Civil Services Decentralization and Recruitment Rules, 2010, namely:-

"Sub-rule (7) of rule 14 shall be substituted as under:-

"The concerned Selection Committees of the Board shall also draw up a waiting list of 50% of the total number of posts advertised, which shall extend to 100% where the number of vacancies is 10 (ten) or less. The Selection Committees shall forward the waiting list, through the Board, to the requisitioning authority for consideration against drop-out vacancies. The waiting list shall remain in force for a period of one year from the date the original selection list is sent to the requisitioning authority. The Selection Committees shall not maintain or recommend any select or waiting list for any future vacancy or any vacancy caused on account of resignation by any selectee after appointment.

Provided that the validity period of one year of the waiting list of those selectees whose recommendation/selection is kept withheld by the recruiting agency shall be reckoned from the date of release of their recommendation."

By order of the Government of Jammu and Kashmir.


(Hilal Ahmad) IAS

Commissioner/Secretary to the Government

No.GAD/Mtg/RB-IV/07/2012-Part-I

Dated: 29.11.2018

Copy to the:

1. All Financial Commissioners.
2. Vice Chairman & Director General, J&K IMPARD.
3. Director General of Police, J&K.
4. Principal Secretary to the Hon'ble Governor.

5. Principal Resident Commissioner, J&K, Government, New Delhi.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. All Commissioner/Secretaries to Government.
9. Divisional Commissioner, Jammu/Kashmir.
10. All Heads of Departments/Managing Directors.
11. Secretary to J&K Public Service Commission.
12. Director, Estates Department.
13. Director Information, J&K.
14. All Deputy Commissioners.
15. Director, Archives, Archaeology and Museums.
16. Director, State Motor Garages, J&K.
17. Secretary, J&K Legislative Assembly/Council.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Srinagar/Jammu.
20. Private Secretary to the Hon'ble Advisor(V/K/G/S)
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Commissioner/Secretary to the Government, GAD.
23. In-charge website, GAD.
24. Order file/Stock file.